

FORM I
PART A

(See sub-rule (1) of rule 3)

Form of application for grant of pension to the former members of the Haryana Legislative Assembly/Punjab Legislative Assembly/Punjab Legislative Council/Pepsu Legislative Assembly, representing any of the territories of the State of Haryana under the Haryana Legislative Assembly (Allowances and Pension of Members) Act, 1975.

1. Name of Applicant (in block letters) _____
2. Father's name (And also husband's name in the case of a married woman applicant.) _____
3. Permanent residential address showing village or town and district. _____

4. Particulars of period for which the applicant remained member of Haryana Legislative Assembly/Punjab Legislative Assembly/Punjab Legislative Council/Pepsu Legislative Assembly.

Name of House of Legislature	Constituency represented	Period of membership
		From _____ to _____ : _____ Years _____ months _____ days
		From _____ to _____ : _____ Years _____ months _____ days
		From _____ to _____ : _____ Years _____ months _____ days
		From _____ to _____ : _____ Years _____ months _____ days
		From _____ to _____ : _____ Years _____ months _____ days
		From _____ to _____ : _____ Years _____ months _____ days
		From _____ to _____ : _____ Years _____ months _____ days

5. Identification marks _____
6. Whether ~~two~~ copies of the Joint photographs duly attested are enclosed. _____
7. Whether specimen signatures, duly attested, are enclosed. _____

CERTIFICATE

I hereby certify that I am also ordinarily resident of the place

_____ Tehsil _____, District _____ of

Haryana State shown as permanent residential address in my application.

(SIGNATURE)
EX-MLA/EX-MLC

OR

I hereby certify that I am ordinarily resident of _____

_____, Tehsil _____, District _____,

of Haryana State.

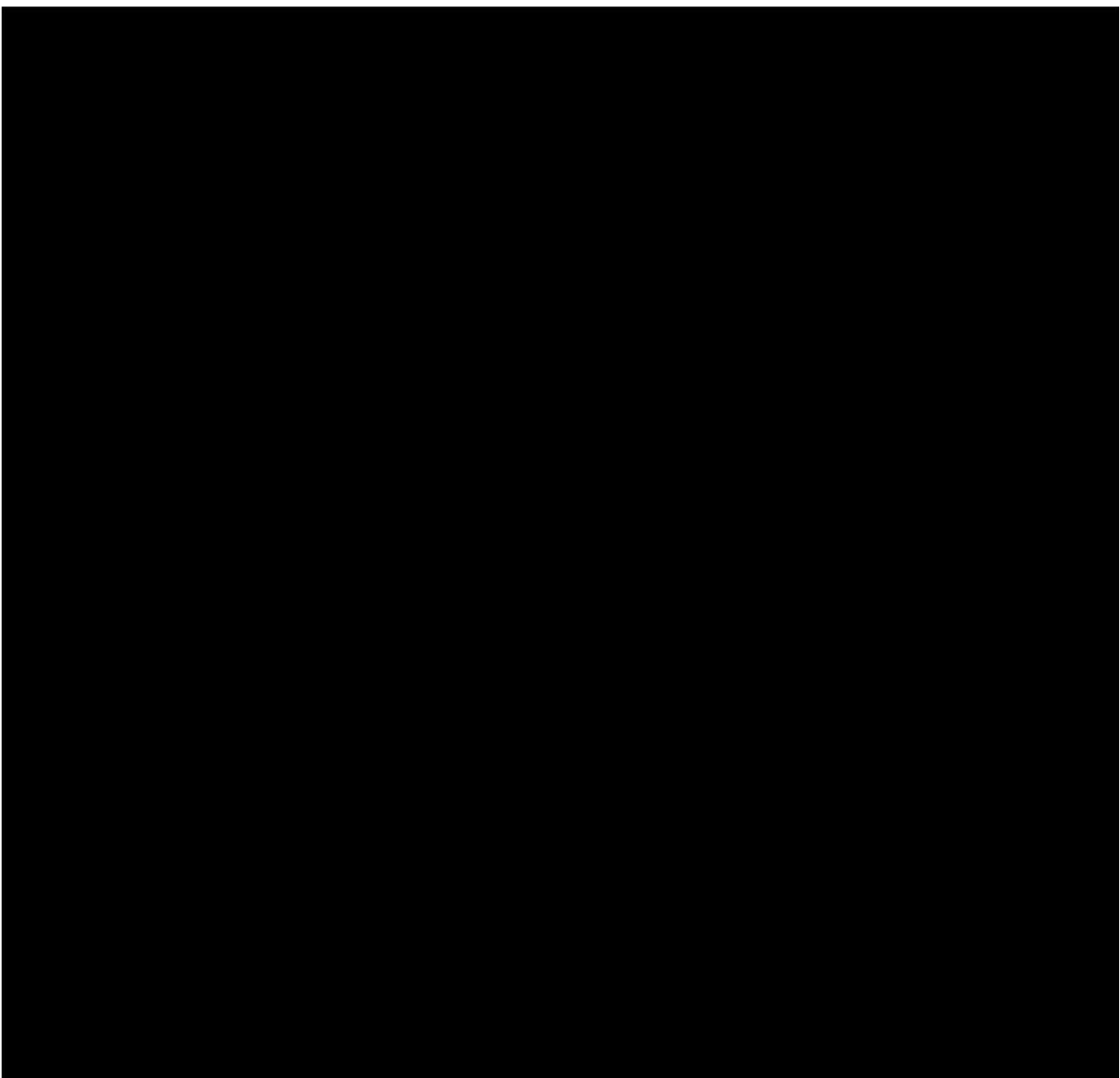
(SIGNATURE)
EX-MLA/EX-MLC

I want to draw my pension under the Haryana Legislative Assembly
(Allowances and Pension of Members) Act, 1975 from _____

_____ Treasury/Sub-Treasury _____

District _____

(SIGNATURE)
EX-MLA/EX-MLC



Specimen Signatures of Shri _____ Ex-MLA/Ex-MLC

- 1. _____
- 2. _____
- 3. _____

ATTESTED

